

channel Analog UHF system for STD facilities. Optical Fibre Cable (OFC) link between Diphu and Nowgaon has been planned to be commissioned during the current financial year. With the commissioning of this OFC link, STD services are expected to improve further. Similarly, all the six telephone exchanges in North Cachar District are electronic and having STD facilities. A 1400 lines Electronic Exchanges of C-DOT SBM type has been commissioned at Haflong, the District Headquarter in March, 1998 replacing one 664 lines NEAX. This increased capacity is expected to meet the telephone demand upto March, 1999. Haflong is at present connected to Silchar on 120 Channel Digital UHF system for STD facilities.

The residual open wire carrier system in these two districts of Karbi Anglong and North Cachar Hills have been planned to be replaced by reliable high grade media progressively and the exchange capacity also would be suitably increased to clear the waiting list to ensure further improvements in the quality of service and augmentation of telecom facilities in due course.

Computerisation of Post Offices in A.P.

842. SHRI R. SAMBASIVA RAO : Will the Minister of COMMUNICATIONS be pleased to state :

(a) whether Government have decided to introduce the Computerisation of some major post offices in the Andhra Pradesh;

(b) if so, the total post offices at present computerised;

(c) the extent to which these computerised post offices would help in reducing work load and also cut down delays; and

(d) the number of proposed post offices computerised in the State during 1989-99?

THE MINISTER OF STATE IN THE MINISTRY OF COMMUNICATIONS (SHRI KABINDRA PURKAYASTHA) : (a) Yes, Sir. AP Postal Circle has introduced computerisation in major Post Offices in the State as a part of plan activity of the Department.

(b) 111 Post Offices.

(c) The computerisation of certain Post Office operations has resulted in speedy disposal of public transactions across the counter. It has also resulted in faster handling of ledger agreement work and generation of interest statements. All these have benefited in reduction of work load and delays.

(d) 15 Post Offices.

Sewage Treatment Plant at Visakhapatnam

843. DR. T. SUBBARAMI REDDY : Will the Minister of ENVIRONMENT AND FORESTS be pleased to state :

(a) whether the construction of 25 million litres per day sewage treatment plant by the Municipal

Corporation of Visakhapatnam is likely to be delayed by another ten months following objections by the Union Government;

(b) if so, the main objections raised by the Government and the extent to which these have been removed; and

(c) the time by which final clearance is likely to be provided by the Government?

THE MINISTER OF STATE IN THE MINISTRY OF ENVIRONMENT AND FORESTS (SHRI BABU LAL MARANDI) : (a) to (c) A proposal of Municipal Corporation of Visakhapatnam for construction of a 25 MLD capacity sewage treatment plant in a Coastal Regulation Zone (CRZ) area was rejected in July, 1997 by the Ministry. As per the provisions of CRZ notification of February, 1991, construction of sewage treatment plant in CRZ area is a prohibited activity.

Films Manufactured by Foreigners

844. SHRI C.D. GAMIT : Will the Minister of INFORMATION AND BROADCASTING be pleased to state :

(a) whether some foreigners are making feature films in India;

(b) if so, the names of foreigners and the details of procedure on which they were allowed to make feature films in India during the last three years; and

(c) the number of such films and the details of facilities extended to them?

THE MINISTER OF STATE IN THE MINISTRY OF INFORMATION AND BROADCASTING (SHRI MUKHTAR NAQVI) : (a) Yes, Sir.

(b) and (c) Thirty Four foreign film companies were given permission to shoot their films in India during the period from 1.4.95 to 31.3.98.

2. The details of the procedure to be followed by the foreign film companies in order to shoot their films in India are as follows :

3. Proposals for shooting feature films party or wholly in India by foreigners can be received either directly or through Indian mission abroad. The proposal has to be accompanied by four copies of the detailed script alongwith synopsis, detailed passport particulars of the members of the filming team alongwith the itinerary exact locations where the shooting will take place and equipment to be imported into India on temporary basis.

4. The clearance of the cast and crew and locations is given by the Ministry of Home Affairs. If the shooting is to be done in sensitive areas, then the clearance from Ministry of Defence is also taken. This Ministry clears the scripts and gives the final permission to shoot the film after clearance by Ministry of Home Affairs, other Ministries and concerned State Governments, if necessary.

5. The producer is then required to give a formal undertaking agreeing to adhere to the conditions governing shooting. Briefly, these are as follows :

- (i) The film should be shot according to the script approved by the Government of India. Any material deviation, if considered necessary should be with the prior permission of the Government of India, Ministry of Information and Broadcasting.
- (ii) Shooting on locations in India is subject to permission being granted by respective controlling authorities.
- (iii) All the shooting has to be done in the presence of a Liaison Officer nominated by this Ministry. The Liaison Officer has to ensure that nothing detrimental to the image of India or the Indian people is shot or included in the film. The Liaison Officer will also travel and stay with the filming team and helps them in obtaining local permissions.
- (iv) The complete film is to be shown to the representative of Government of India in India or Indian Missions abroad before it is released anywhere in the world.

6. Where the film is to be shot as a co-production between a foreign film company and an Indian film company, detailed agreement between both parties clearly indicating the role of each party is required to be furnished for specific clearance.

7. The names of the foreign film companies who have been given permission to make feature films in India during the last three years (1.4.1995 - 31.3.1998) is as under :

S. No.	Name of foreign film production company	Name of the film
1	2	3
1.	M/s. Continental Film Group Ltd., United States of America	Gunga Din
2.	M/s. Walt Disney Pictures, United States of America	Last Dance
3.	M/s. Mirabai Films, United States of America	Tara & Maya
4.	Mr. Ihteshamur Rahman, Bangladesh	Moumachi
5.	M/s. Chargeurs Productions Ltd., United Kingdom	KIM
6.	M/s. Anfri S.r.l., Italy	Sis and the Prince of Dream
7.	M/s. Avenue Pictures, United States of America	Death by Drowning
8.	M/s. Salome, France	The House of the poor.

1	2	3
9.	M/s. Baba Films, United States of America	Thief of Bagdad
10.	Mr. Sirajul Islam, Bangladesh	Bancharar Lorai
11.	M/s. Trial by Fire Films Inc., Canada	Fire
12.	M/s. Titanus, Italy	Sandokans Triumph
13.	M/s. AVM International Film Ltd., United Kingdom	Green Warriors
14.	M/s. J.R. Productions, Canada	Gungapore
15.	M/s. Mowgli Films, France	Who Knows
16.	M/s. B B C, TV, London	Trying to Grow
17.	M/s. AZM Movies, Bangladesh	Rupashi Rajkanya
18.	M/s. Boreales, France	The Monkey who Knew too Much
19.	M/s. Gam Films, Italy	Homer
20.	M/s. S.S. Productions, Dhaka	Swami Keno Ashami
21.	M/s. Studio 'M', Russia	Sidharatha
22.	M/s. Hotsands Ltd, United Kingdom	A son of the Circus
23.	M/s. Yugdu Films, Tashkent, Uzbekistan	Chapani Radj Kapuri
24.	M/s. Royal College of Art, Film and TV, United Kingdom	Sheep Thief
25.	M/s. Dollywood Films, Bangladesh	Charom Shatru
26.	M/s. Bony Pictures, Bangladesh	Moner-Moto Mon
27.	M/s. Produzioni Corsare, Sri, Italy	Garden of Eden
28.	M/s. Amir Hussein Shariffy	Ashubgarahn
29.	M/s Cracking the Earth Films, Canada	Earth
30.	M/s Friends Films, Bangladesh	Raja Rani Badshah
31.	M/s S.S. Poductions, Bangladesh	Myere-O-Manush
32.	M/s Ashirbad Chalachitra, Bangladesh	Hathath Bristli
33.	M/s Tokyo Film Productions, Japan	Pride
34.	M/s. Intesham Enterprises Ltd., Bangladesh	Pardesi Babu